Name o	Annexure-1 Name of the corporate debtor: Holy Heights Infrastructures Private Limited; Date of commencement of CIRP: 22.02.2023 (Mr. Manoj Kumar appointed as IRP vide Order dated 31.03.2022 in place of erstwhile IRP); List of creditors as on: 23.06.2023														
	List of Secured Financial Creditors belonging to any class of creditors (Amount in ₹)														
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verificati on	
				Not Applicable											
	Total														